

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 264
TO BE ANSWERED ON 3RD FEBRUARY, 2017**

GUIDELINES FOR SETTING UP AYUSH COLLEGES

264. SHRI JUGAL KISHORE:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the existing guidelines to set up Ayurveda, Unani, and Siddha Medical Colleges and the designated authority to frame and implement these guidelines;
- (b) whether the Government has recently sanctioned the setting up of 67 Ayurveda, Unani and Siddha medical colleges to admit the students despite the recommendations of the Central Regulatory Authority that these colleges do not fulfil the minimum norms prescribed therefor; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): The existing guidelines to set up Ayurveda, Unani and Siddha Medical Colleges is regulated by “the Establishment of New Medical College, Opening of New or Higher Course of Studies or Training and Increase of Admission capacity by a Medical College Regulations, 2003” and “Minimum Standard Requirement, Regulations 2016” for Ayurveda, Unani & Siddha framed under the Indian Medicine Central Council Act, 1970.

The Central Council of Indian Medicine (CCIM) is a statutory authority set up as per the provision of Indian Medicine Central Council Act, 1970 that regulates the education and practice of Ayurveda, Unani and Siddha systems of medicine. CCIM time to time frames and notifies Regulations to implement guidelines with the previous sanction of the Central Government. Indian Medicine Central Council (Amendment) Act 2003 came into force from 7th November 2003 and consequently the powers to set up Ayurveda, Unani and Siddha Medical Colleges vest with the Central Government.

(b) & (c): No. The Government sanctioned the setting up of 46 (42 Ayurveda, 03 Unani & 01 Siddha) Medical Colleges for the academic session 2016-17. Out of these, 08 Ayurveda colleges were sanctioned though it was not recommended by the CCIM because the Ministry while examining the proposals found that these colleges were eligible as per the relevant Regulations for granting conditional permission